

Telugu


भारत का राजपत्र
The Gazette of India

భారత రాజపత్రము

అసాధారణ

EXTRAORDINARY

అసాధారణ

భాగ XVI అనుభాగ 1

Part XVI Section 1

భాగము XVI అనుభాగము 1

ప్రాధికార సే ప్రకాశిత

PUBLISHED BY AUTHORITY

ప్రాధికారముతో ప్రచురించడమైనది

స 1	నई दिल्ली	मंगलवार	९ मार्च, १९९३	१ फाल्गुन, १९१४ शक	खण्ड ८
No. 1	New Delhi	Tuesday	9th March, 1993	1st Phalgun, 1914 Saka	Vol. 8
సంఖ్య 1	న్యూఢిల్లీ	మంగళవారము	9 మార్చి, 1993	1 ఫాల్గుణ, 1914 శక	సంపుటము 8

MINISTRY OF LAW AND JUSTICE

LEGISLATIVE DEPARTMENT

New Delhi, 4th February, 1993/12th Magha 1914 Saka

The translations in Telugu of the following, namely :-

- (1) The Payment of Gratuity Act, 1972 (39 of 1972)
- (2) The Prisoners Act, 1900 (3 of 1900)
- (3) The Indian Treasure Trove Act, 1878 (6 of 1878); and
- (4) The Land Acquisition Act, 1894 (1 of 1894) are hereby published under the authority the President and shall be deemed to be the authoritative texts thereof in Telugu under clause (a) of Section 2 of the Authoritative Texts (Central Laws) Act, 1973 (Act 50 of 1973).

